

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:2069  
ANSWERED ON:08.03.2013  
COMPLAINTS AGAINST SOLAR EQUIPMENTS WITH WTO  
Semmalai Shri S.

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the United States (US) has preferred any complaint with World Trade Organisation (WTO) against India for practising discrimination against US Solar equipments through offer of subsidies;
- (b) if so, the details thereof;
- (c) whether the US Complaint is intended to target the Jawaharlal Nehru National Solar Mission (JNNSM); and
- (d) if so, the reaction of the Government thereto?

**Answer**

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c)&(d):The US Government has requested for consultations on the issue of Domestic Content Requirement provided in certain programmes of Jawaharlal Nehru National Solar Mission (JNNSM) with the Government of India pursuant to Article 1 & 4 of the Understanding on Rules and Procedures Governing the Settlement of Disputes (DSU).

Ministry of New & Renewable Energy is presently in consultation with the Ministry of Commerce.